

Shortage of personnel in Paramilitary forces

2813. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is a shortage of personnel in paramilitary forces in the country;
- (b) if so, the percentage of shortage in each force, force-wise as on 01-04-09 at the lower level, at the entry point of Sepoy and officer grade;
- (c) whether there is any proposal under consideration to make fresh recruitments in force at both levels;
- (d) if so, whether recruitment centres in the country have been identified to ensure that no part of the country is neglected for the purpose; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) Yes, Sir.

(b) Details are under:-

Force	Percentage of shortage at the entry point	
	Office grade	Sepoy
Assam Rifles	1	-Nil-
BSF	19.02	5.97
CISF	30.96	11.19
CRPF	17.10	1.69
ITBP	41.98	13.69
NSG*	37.28	9.97
SSB	1	9

*NSG is deputation force.

(c) to (e) Recruitment in Central Para Military Forces is an ongoing process with the help of UPSC, SSC and Force recruitment boards. Recruitment Centres for Constables exist in various States to ensure that no part of the country is neglected and regular recruitment takes place periodically so that maximum number of vacancies are filled up.

Amount from NCCF not received by Orissa

2814. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Orissa has not received any amount from NCCF for the severe floods in Orissa in June and 23 September 2008; and
- (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The State Governments are primarily responsible for undertaking

relief and rehabilitation measures in the areas affected by natural calamities. The Government of India supplements the efforts of the State Governments by providing financial and logistic support, where necessary. Financial assistance to deal with natural calamities is provided to the States from the Scheme of Calamity Relief Fund (CRF), which is supplemented by the National Calamity Contingency Fund (NCCF) in the wake of calamities of severe nature.

Calamity Relief Fund (CRF) has been constituted for each State, which is contributed by Government of India and the State Governments in the ratio of 75:25. Central share is released in two equal installments-first in June and second in December. Additional financial assistance is also provided from National Calamity Contingency Fund (NCCF) in the wake of natural calamities of severe nature.

Thus the first charge of relief expenditure is on CRF. Funds from NCCF are released only in the event of calamity of severe nature where funds available in CRF account of the State are inadequate to meet the situation.

The State of Orissa has been allocated an amount of Rs. 328.97 crore in CRF for the year 2008-09 consisting of Rs. 246.73 crore as Central contribution and Rs. 82.24 crore as State contribution. The 1st installment of the Central share of CRF amounting to Rs. 123.365 crore was released to the State, on 25th June 2008. The Government of India had released, an amount of Rs. 300.00 crore, as per details given below, in October 2008 to enable the State Govt. to undertake relief operation in the areas affected by floods of 2008:-

Amount (Rs. in crore)	Item
123.365	2nd installment of the Central share of CRF for 2008-09.
77.766	Advance release of Central share of CRF for the year 2009-10.
98.869	"on account" release from NCCF.
300.00	TOTAL

The State Government of Orissa had submitted a memorandum seeking additional assistance from National Calamity Contingency Fund (NCCF) for relief operations in the areas affected by floods during 2008. The High Level Committee (HLC) after taking into consideration the memorandum, report of the Inter Ministerial Central Team, recommendations of the Inter-Ministerial Group and the norms and guidelines for expenditure from CRF/NCCF, approved the following assistance:-

(i) Rs. 389.29 crore from NCCF subject to adjustment of 75% of the balance in the CRF account:

(ii) Rs. 7.67 crore from Special Component of Accelerated Rural Water Supply Programme (ARWSP) + the cost of deployment of IAF charges for airdropping of essential supplies, based on actual.

Organisations/persons supplying house maids in Delhi

2815. SHRI PRASANTA CHATTERJEE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state: